## GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2112 ANSWERED ON:22.08.2013 DIRECT ASSISTANCE TO UNEMPLOYED YOUTHS Pakkirappa Shri S.

## Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government provides direct assistance to the unemployed youths belonging to minorities for their self employment;
- (b) if so, the details of the procedure and criteria being adopted for this purpose; and
- (c) the number of beneficiaries from the minority communities under this scheme during each of the last three years and the current year, State/UT and community wise?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a) & (b) National Minorities Development and Finance Corporation (NMDFC) extends loans at concessional interest rates through State Channelizing Agencies (SCAs) nominated by the concerned State Government/ Union Territory (UT) Administration, to backward sections amongst minorities, including the unemployed youths from the minority communities, for self employment and income generating ventures. The main eligibility criterion is that the applicant should belong to one of the five notified minority communities viz. Muslims, Christians, Sikhs, Buddhists and Parsis and the annual family income of the applicant should not exceed Rs.81,000 in Rural Area and Rs.1,03,000 in the Urban area.
- (c) The community wise break-up is available at the end of the financial year after receipt of reports from respective SCAs. The Statewise and community-wise details of the number of beneficiaries covered under lending schemes of NMDFC during the last 3 years is at Annexure. During the current year 2013-14, 10,057 minority beneficiaries have been covered up to 16/08/2013.